

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3203

ANSWERED ON:19.12.2008

IEPF

Patel Shri Kishanbhai Vestabhai; Sai Shri Nand Kumar

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of funds deposited by various companies in the Investor Education and Protection Fund during the last two years and the current year;
- (b) the details of the expenditure incurred therefrom;
- (c) whether any misuse of fund has come to the notice of the Government; and
- (d) if so, the steps taken by the Government to check the misuse of said fund?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA)

(a) The following amounts have been deposited in the Investor Education and Protection Fund (IEPF) during the last two years and the current year:-

Financial Year Amount (Rupees in Crore)

2006-2007 15.04

2007-2008 24.36

Current Year 13.85

(up to 30-11-2008)

(b) The amount deposited by the companies under IEPF goes to the Consolidated Fund of India. A budgetary allocation is made by the Parliament each year to meet the expenditure on the activities under Section 2 IEPF. The budgetary allocation is utilised for the following activities relating to investors' education, awareness and protection:

- i) Registration of voluntary organisations or institutions engaged in investor education and awareness activities and providing financial assistance to them for implementing projects including research on education and awareness of the investors;
- ii) Conducting research studies, orientation programmes in the areas of investor education, awareness and protection activities;
- iii) Awareness campaigns through media (electronic as well as print media); The amounts incurred for the purpose of above mentioned activities during the last two years and the current year are as under:

Financial Year Expenditure (in Rs.)

2006-07 2,61,39,435

2007-08 3,41,78,777

Current Year (up to 30-11-2008) 1,58,36,000

(c) No Sir.

(d) Does not arise.